

Annexure – 7

Name of the corporate debtor: SRINITHI ENTERPRISES PRIVATE LIMITED
Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 27.10.2025

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted							(Amount in Rs)			
	Depart ment	Gover nment	Identif ication No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether relat ed party ?	% of voting share in CoC, if applic able	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica tion	Remark s, if any
1	DEPUTY COMMISSIONER OF INCOME TAX, CORPORATE CIRCLE, CHENNAI	CENTRAL GOVT			2682836	2682836	Dispute arrear due	NA	NA	NA	NA	NA	NA	2682836	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT

For SRINITHI ENTERPRISES PRIVATE LIMITED
(UNDER CIRP)

C- Sanjeevi

SANJEEVI C
RESOLUTION PROFESSIONAL
IP REGN. No.
IPR/2025/002/2025-26/18/11215



CHIEF OF SANJEEVI C, RESOLUTION PROFESSIONAL, CHENNAI, is hereby authorized to sign and stamp the above documents on behalf of the Resolution Professional, Sanjeevi C, Chennai.